

C.A.T. Jodhpur Bench.

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Date of Order

925/89 Order

7.8.91

Mr. M.K. Shah, Counsel for the applicant.

Mr. U.D. Sharma, Counsel for the respdts.

M.P. 240/90 makes a prayer for amendment of Original Application No.925/89. Mr. Shah seeks permission to withdraw O.A. No.925/89. The said O.A. is accordingly dismissed as withdrawn.

The learned counsel for the applicant also prays that the amended application filed with M.P. No.240/90 be registered as a fresh O.A. The learned counsel for the respondents does not oppose this prayer. Ordered accordingly.

The fresh O.A. may be registered and be listed for admission on 21.10.91. The respondents are directed to file reply in the meantime to the new O.A.

M.P. No.240/90 stands disposed of.

*Gopal Krishna*  
(Gopal Krishna)  
XXXXXX  
(Judl. Member)

*kaushal kumar*  
(Kaushal Kumar)  
Vice Chairman

Ann. filed  
in recommended  
petition.  
Recd. copy  
10/8/91  
8/8/91

*Shah*  
Shah